

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.424
IB/773/ND/2022

IN THE MATTER OF:

Premier Global Logistics Limited	...	Applicant
Versus		
Uttam Sucrotech International Private limited	...	Respondent

Order under Section 9 of IBC 2016.

Order delivered on 07.03.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Manu Beri, Adv.
For the Respondent	: Mr. Pragyan Pradip Sharma, Adv. & Mr. Kartikay Dutta, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 21.04.2023.

Sd/-
(Court Officer)